Government in consultation with the State Government. At this stage, it is not possible to indicate any time limi: for establishment of Development Boards.

Appointment of Welfare Officers

1413. SHRI S. W. DHABE: SHRI GHULAM RASOOL MATTO:

Will the PRIME MINISTER be pleased to state;

- (a) whether Government laid down guidelines which alia include that the Welfare Officers appointed in Government colonies areas should atleast be Class I Gazetted Officers and should preferably . have residential telephones:
 - (b) if so, what is the number Welfare Officers, who do not possess above conditions and the areas which they have been appointed:
 - (c) whether it is also a fact that most of Welfare Officers of various colonies belong to the Ministries of Home Affairs and Personnel and Administrative Reforms; and
 - (d) if so, what action Government propose to take to ensure that suitable Welfare Officers belonging to Ministries Departments various autonomous body offices etc. are appointed in terms of guidelines ready issued by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PEN-SION (SHRI P. CHIDAMBARAM): (a) The Government appoints gazetted officers who are willing to work in Honorary capacity as Area Welfare Officers for various colonies and areas in Delhi. While selecting them, preference is given to those who have residential telephones.

- (b) All Area Welfare Officers appoined are gazetted officers. Eighteen of them do not have residential relephones.
- (c) Out of the 68 Area Welfare Officers in Delhi, only six are from Ministry of Home Affairs and seven are from Ministry of Personnel, Public Grievances and Pensions.
 - (d) Does not arise.

Requisition of Private Parties for Security Operations

1414 PROF. C. LAKSHMANNA: MISS SAROJ KHAPARDE:

> SHRIMATI KRISHNA KAUL:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government's tion has been drawn to the news-report appearing in the Hindustan Times of the 2th March, 1986 under the caption "Security Privatisation Secretar at":
- (b) whether services of parties have been requisioned security operations and cleaning work by several Government partments such as the Department of Electronics, the Electronics Commission, the Indira Gandhi International Airport and a large number of autonomous and semi-autonomous Government undertakings; and
- (c) if so, what are the therefor??

THE MINISTER OF STATE THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) and (c) The Security arrangements of the Indira Gandhi ternational Airport and the

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